OA 348-19

Central Administrative Tribunal Ernakulam Bench

OA/180/00348/2019

Monday, this the 27th day of May, 2019.

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

T.Babykutty, aged 60 years S/o Late Sri Thomas Y. Tradesman (HS I)(Machinist), NSRY Kochi-682 004. residing at Ashisham (H), MNRA 515, Mooleppadam Nagar Kalamasserry-683 104.

Applicant

[Advocate: Mr.M.R.Hariraj]

versus

- 1. Union of India represented by the Secretary to the Government of India Ministry of Defense, New Delhi-1
- 2. Flag Officer Commanding in Chief Headquarters
 Southern Naval Command
 Kochi-682 004.
- 3. Admiral Superintendent Naval Ship Repair Yard Kochi.

Respondents

[Advocate: Mr.P.G.Jayan, ACGSC]

The OA having been taken up on 27^{th} May, 2019, this Tribunal delivered the following order on the same day:

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ORDER (oral)

By E.K.Bharat Bhushan, Administrative Member

Mr. P.G.Jayan, ACGSC takes notice on behalf of the respondents.

The applicant is aggrieved by the refusal of the respondents to consider him for promotion to the post of Master Craftsman in the available vacancies. He is stated to be due for retirement on 31.5.2019.

2. We feel at this point that the OA can be disposed of by directing the 2nd respondent to consider and dispose of the representation submitted by the applicant, copy of which is available at Annexure A4, as expeditiously as possible, and in any case within 30 days from the date of receipt of this order. Ordered accordingly. The OA stands disposed of.

(Ashish Kalia) Judicial Member (E.K.Bharat Bhushan) Administrative Member

aa.

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Annexures filed by the applicant:

Annexure A1: Copy of the seniority list of Machinists under the 2nd respondent.

Annexure A2: Copy of the letter No.CS 2760/30 dated 13.5.2019.

Copy of the letter No.PA/03/5030/14 dated 14.5.2019.

Annexure A4: Copy of the representation dated 6.5.2019.